

F. No. J-11017/13/2018-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 11th September, 2018

ORDER

In supersession of this Department's earlier Order No. 36(11)/2015-Judl. dated 03.03.2015 and No. J-11017/13/2018-Judicial dated 07.03.2018 both in respect of panel counsel for the High Court of Jharkhand at Ranchi and for the Central Administrative Tribunal, Ranchi Bench, the President is pleased to **extend the terms or engage** (as the case may be) the following nineteen Advocates, as mentioned under list 'A' & 'B' below, for conducting Central Govt. litigation before the High Court of Jharkhand at Ranchi and the Central Administrative Tribunal, Ranchi Bench for a period of three years from the date of this order or until further orders, whichever is earlier:

List 'A'

For the High Court of Jharkhand at Ranchi

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
Extension of term as SENIOR PANEL COUNSEL			
1.	Mrs. Bakshi Vibha	MIG / B-35, HARMU Housing Colony, Ranchi-834002 Mob: 8986899163, 9835366346	2136/1992
2.	Prashant Kumar Singh	Plot No. 467/C, Mandir Marg, Ashok Nagar, Ranchi Mob: 9431189644, 8292642626	1559-A/2000
Fresh Empanelment as SENIOR PANEL COUNSEL			
3.	Sunil Kumar	Itki Road, Bazara Ranchi, PO-Hehal, PS Sukhder Nagar, Ranchi-834005 Mob: 9708637729, 9431175674	1182/1991
Extension of term as CENTRAL GOVERNMENT COUNSEL			
4.	Prashant Vidyarthi	104/D, Road No. 1, Ashok Nagar, Ranchi-2. Mob: 9334466661 Tel. 0651-2241386 Email: vidyarthyp@yahoo.com	8593/1999
5.	Binod Singh	Sarwar Nagar, Hesal Devi Mandap Road, Ratu Road, Ranchi-834005 Mob: 9835936526, 8092791423 Email: basadvocateranchi@gmail.com	6519/1999

Sharma

6.	Laxman Kumar	C/o Shri B. D. Mahto, New Colony, Haidar Ali Road, Kokar, Ranchi- 834001 Mob: 9308788282, 9334435862 Email: adv.laxmankumar@gmail.com	51/2001
7.	Madan Prasad	Chandramukhi Palace, 234, Khunti Road, Birsa Chowk, PO Hatia, Ranchi-834003 Mob: 9835350544 Tel. 0651-2253552 Email: adv.madanprasad@gmail.com	1563/1994
8.	Ms. Nitu Sinha	503/D, Mandir Marg-C, Ashok Nagar, Ranchi-834002 Mob: 9431295606 Tel. 0651- 2241560	5528/1999
9.	Pratyush Kumar	105 A, Koyla Vihar Sanskriti, Opp. Gandhi Nagar Gate, Kanke Road, Ranchi-834008 Mob: 7277768105, 9006750622 Email: pratyushkumarlegal@gmail.com	1239/2000
Fresh Empanelment as CENTRAL GOVERNMENT COUNSEL			
10.	Prabhat Kumar Sinha	Flat No. A-3, Saharsh Enclave, New Alkapuri, Bye Pass Road, Dibdih, Ranchi. Mob: 9431578259, 9031415489	641-A/2001
11.	Manoj Tandon	106, Solitaire Vashundhara, Near Hotel Yuvraj Palace, Doranda, Ranchi-834002 Mob: 8292601970 Tel. 0651-2482588 Email: manojtaandon@gmail.com	2504/1999
12.	Ms. Leena Mukherjee	H/o R. Prasad, Navnit Nagar, Kali Mandir Road, Near Kathpool, Doranda, Ranchi-2 Mob: 9263778882, 7870785382	486-A/2005
13.	Abhishek Kumar Shrivastava	Flat No. 102, Sushila Sadan, Road No. 5, Kalyanpur, Singh More, Hatia, Ranchi-834003 Mob: 9931556930 Email: abhishekshrivastava810@gmail.com	702/2012
14.	Jitendra Tripathi	Plot No. 33, River Side, Kadru, Ranchi-834002 Mob: 7992345079, 9801504316	8368-A/2001

S. Mishra

List 'B'

For the CENTRAL ADMINISTRATIVETRIBUNAL, RANCHI BENCH

(Extension of term) ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL			
15.	Ram Krishna Narayan Tiwary	At & PO-Boreya, PS-Kanke, Dist. Ranchi-835006 Mob: 9471181793, 7677533798 Email: rkntiwary108@gmail.com	923/1994
16.	Mrs. Babita Bharti	New Ariya Gandhi Nagar, Hinoo, Ranchi-834002 Mob: 9934367781 Email: b.bharti2772@gmail.com	3643/2005
17.	Adarsh Kumar Sharma	Dayanand Complex, Behind Rama Nursing Home, Sharma Lane, Main Road, Ranchi-834001 Mob: 9835330557 Email: adarsh0007@yahoo.co.in	1480/2002
(Fresh Empanelment) ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL			
18.	Mrs. Bharti Singh	Flat No. 304, Maa Tara Kutir, Vikas Nagar, Latma Road, Singh More, Hatia, Ranchi. Mob: 7250820758	1437/2002
19.	Mrs. Shweta Singh	B-5, Prateeksha Apartment, P.P. Compound, P.S. Hindpiri, Ranchi- 834001 Mob: 9431733642 Email: shweta.bokaro@gmail.com	3988/2005

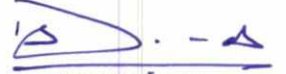
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajiv Sinha, Asstt. SGI, High Court of Jharkhand at Ranchi.
3. The Registrar, High Court of Jharkhand at Ranchi.
4. The Registrar, CAT, Ranchi Bench.
5. All the counsel mentioned under list 'A' & 'B' above.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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